

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF YUMMZ FOODS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	Yummz Foods Private Limited
2	Date of incorporation of corporate debtor	24 th March, 2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – West Bengal
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15410WB2012PTC177072
5	Address of the registered office and principal office (if any) of corporate debtor	Village & PO Khamarshimulia, Krishnagar, Nadia – 741121 WB
6	Insolvency commencement date in respect of corporate debtor	17 th November, 2022
7	Estimated date of closure of insolvency resolution process	16 th May, 2023
8	Name and registration number of the insolvency professional acting as interim resolution professional	Ram Ratan Modi IBBI/IPA-001/IP-P00051/2017-18/10125
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Merlin Links, 2nd Floor, Room No. 2F 166B, S.P. Mukherjee Road, Kolkata, West Bengal-700026 Email: rramodi@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Resurgent Resolution Professionals LLP Address: Central Plaza, 2/6, Sarat Bose Road, 7 th Floor, Room No. 708, Kolkata – 700020 Email: cirp.yummzfoods@gmail.com
11	Last date for submission of claims	1 st December, 2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Insolvency and Bankruptcy Board of India (ibbi.gov.in)

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the Yummz Foods Private Limited on 17th November, 2022.

The creditors Yummz Foods Private Limited, are hereby called upon to submit their claims with proof on or before 1st December, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20.11.2022
Place: Kolkata



Ram Ratan Modi

Ram Ratan Modi
Interim Resolution Professional
Yummz Foods Private Limited

Regn No: IBBI/IPA-001/IP-P00051/2017-18/10125